

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1413/2021

This the 30th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



Saleem Gul Khan & Others

.....Applicants

(By Advocate:- Mr. Bhat Fayaz Ahmed)

Versus

State of J&K and Others

.....Respondents

(By Advocate: Mr. Amit Gupta, AAG)

**O R D E R
[O R A L]**

Learned counsel for the applicants submits that he does not wish to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/